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सभी मंत्रालयों/विभागों के ग्रलावा सभी ग्रधीनस्य कार्यालयों/निगमों कार्यालयों में के उन जहां 25 या उससे ग्रधिक कर्मचारी काम करते हैं, वहां राजभाषा कार्यान्वयन समितियां बनाई गई हैं।

5. ग्रव तक 56 प्रमुख नगरों में नगर राजभाषा कार्यान्वयन समितियां गठित की गई हैं। प्रत्येक नगर में केन्द्रीय सरकार के कार्यालयों के प्रमुख श्रधिकारी समितियों के सदस्य हैं और नगर में केन्द्र सरकार के वरिष्ठतम ग्रधिकारी समिति के ग्रध्यक्ष हैं। ये समितियां केन्द्रीय सरकार के स्थानीय कार्यालयों में हिन्दी के प्रयोग की प्रगति का नियमित रूप से पुनरीक्षण ग्रीर समन्वय करती हैं। राजभाषा विभाग ग्रधिकारी इनकी बैठकों में भी उपस्थित होते हैं।

 राजभाषा विभाग प्रति वर्ष एक वार्षिक कायंत्रम बनाकर मंत्रालयों/विभागों/संबंह ग्रधीनस्थ कार्यालयों ग्रीर सरकारी उपक्रमों ग्रादि को भेजता है। इस वार्षिक कार्यक्रम द्वारा हिन्दी के प्रगामी प्रयोग को सुनिश्चित करने का प्रयास किया जाता है। पिछले 3 वर्षों से यह भी व्यवस्था रही है कि राजभाषा विभाग के ग्रधिकारी विभिन्न नगरों के प्रमख कार्यालयों में निरीक्षण करके हिन्दी के प्रगति का अध्ययन करते हैं और विभिन्न स्यानों पर आने वाली दिक्कतों को दूर करने के लिए सुझाव देते हैं। अध्ययन के सारांश की सुचना संबंधित मंत्रालय को दी जाती है और उनसे अनुरोध किया जाता है कि वे किमयों को दूर करें। कार्यान्वयन की गति में ग्रौर तेजी लाने के लिए तथा सरकारी कामकाज में हिन्दी के प्रयोग को बढ़ावा देने के लिए प्रयास किए जा रहे हैं।

### Refugees from Pakistan staving in Jammu and Kashmir

to Questions

684. SHRI AJIT KUMAR 8HARMA: Will the Minister of HOME AFFAIRS be pleased to state the number of refugees from Pakistan who have been living in Jammu & Kashmir without having Indian citizenship since 1947/48?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): No reliable figures are available in respect of such refugees. Those persons of Indian origin who migrated to India (including J & K State) during 1947-48, in the wake of partition, from the territories now included in Pakistan were deemed to be citizens of India under Article fi of the Constitution.

### Coaching centre for IAS, IPS and other allied services at Patiala

685. SHRI SUKOMAL SEN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the States covered by the Patiala Coaching Centre for IAS, IPS and other allied services;
- (b) the expenditure incurred by the Centre and grants sanctioned by Government during the last three years (year-wise); and
- (c) the number of candidates who came out successfully during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The States and U.T.s covered by the Coaching Centre at Patiala are:

- (i) Punjab,
- (ii) Himachal Pradesh,
- (iii) Haryana,
- (iv) Jammu & Kashmir,

- (v) Rajasthan.
- (vi) Chandigarh and
- (vii) Delhi,

(b) The expenditure approved and actually incurred by the Government of Punjab during the last three years are as under:

to Questions

Year									Cost approved			Actual
									State share (in rupces)	Central share	Total	expendi- ture in- curred
1978-79			260	6		381			97,000	1,30,000	2,27,000	2,31,267
1979-80	63	*	$\times$	¥.0		•	Ř.	×	2,96,500	74,500	3,71,000	2,10,854
1980-81	9	ë	*	ñ	27		9	47	2,42,903	* *	2,42,903	2,42,903

(c) The number of candidates trained in this centre, who finally qualified for appointment during the last three corresponding years is as under:

1978-79	4
1979-80	4
1980-81	6

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686. [Transferred to the 20th July, 1982.]

## Use of ESMA against trade union activists

# 687. PROF. SOURENDRA BHATTACHARJEE: SHRI LADLI MOHAN NIGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the provisions of Essential Services Maintenance Act were invoked against trade union activists by the Deputy Commissioner, Giridih, in Bihar, particularly against Damoder Valley Corporation employees;
- (b) whether it is also a fact that the Deputy Commissioner characterised in a show cause notice the ideo-

logy propagated by the Revolutionary Socialist Party as anti-social; and

(c) if so, what are the reasons for such propagation and what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) No, Sir.

(c) Does not arise.

### Missing children

### 688. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: SHRI R. R. MORARJKA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there has of late been abnormal increase in the number of missing children in Delhi and that a large number of complaints have been enstrusted to CBI:
  - (b) if BO, what are their findings;
- (c) what is the number of such missing children in each State; and
- (d) the number of children who have been recovered by the police during the last 5 year?